GOVERNMENT OF MEGHALAYA HEALTH & FAMILY WELFARE DEPARTMENT

Orders by the Governor NOTIFICATION

Dated Shillong, the 30th July, 2020.

No.Health.141/2020/88:-The Protocol for Rapid Antigen Testing for COVID–19 in Meghalaya is issued for information and compliance of all concerned.

Protocol for Rapid Antigen Testing for COVID-19 in Meghalaya

Detailed instruction

- Each district to set up adequate number of Antigen Testing Centers (ATC), preferably near containment zones.
- Temporary arrangement can be made with following condition.
 - ✓ The ATC room should be air-conditioned to ensure that the preferred temperature of the kits is maintained between 2° to 30° C.
 - ✓ ATC should have water for hand washing, electricity & internet.
 - ✓ ATC should have 2-4 rooms or dedicated space divided by partition for arranging sample collection, testing & data entry.
 - ✓ Each room should preferably have one counter and a maximum of 2 counters for the same.
 - ✓ Each ATC should have one qualified Medical doctor for supervision.
 - ✓ Each counter should have Lab Technicians /Rashtriya Bal Swasthya Karyakram (RBSK) Medical Officers ,one Data entry operator (DEO) / staff nurse (SN) for entry, dedicated staff to avoid over crowding.

Essentials required for Rapid antigen test:-

- PPE is mandatory for all personnel involved in Sample testing
- Disinfectants/ Hand sanitizer
- Soap and water (for hand washing)
- ❖ Refrigerator/Vaccine carrier box for storing antigen kits
- ❖ 1% sodium hypochlorite for cleaning work surfaces
- ❖ Appropriate biomedical waste management bags for disposal of infectious wastes
- VTM and swabs (for collection of samples for RT-PCR for symptomatic negative suspected case

Other instructions

- The rapid antigen test should be performed as per the manufacturer's instructions.
 The video link can be accessed at
 - https://www.youtube.com/watch?v=syXd7kgLSN8
 - https://www.youtube.com/watch?v=mBdaOHJWxI4&feature=youtu.be

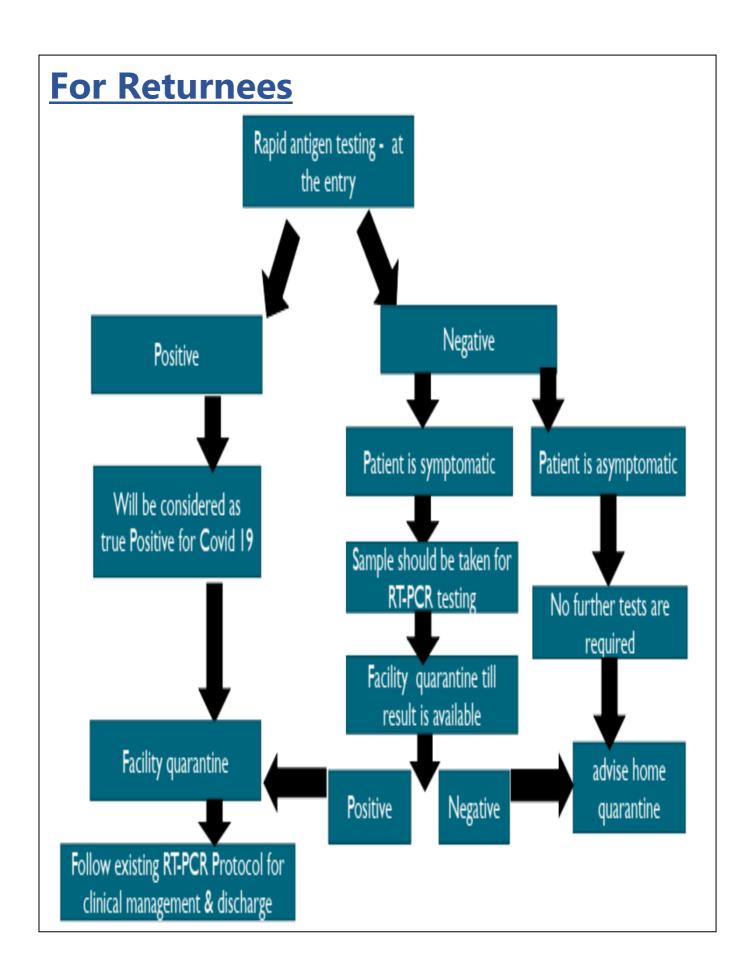
- Sample collection should be done by trained personnel wearing proper PPE.
- Only nasopharyngeal swab should be collected from each person. No other sample should be collected.
- ❖ For discarding of the kits and PPE, proper biomedical waste management bags should be available at the ATC.

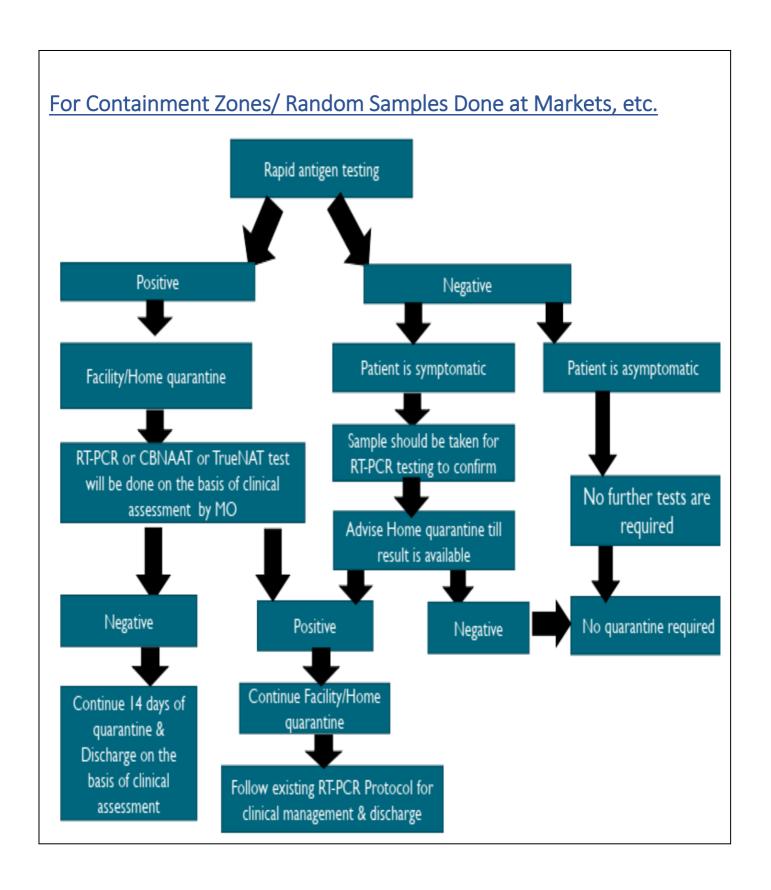
Recording & reporting in ICMR portal

- > Details of the patient tested must be filled up in the Specimen referral form (SRF).
- > Current version of the SRF available at icmr.gov.in must be used.
- Each district will be given five login credentials to enter the antigen test details.
- ➤ All the results should be uploaded on the ICMR portal: "https://cvstatus.icmr.gov.in/login.php" on a real time basis.
- Results should be certified by MO
- No results should go unrecorded
- In antigen testing, once MO confirms the result, the test shall not be repeated under any circumstances unless advised by MO.
- SRF for RT-PCR should be duly signed by MO

Interpretation of results, and further action

- ❖ The first reading should be taken at 15 minutes after inoculation of the sample in the cassette.
- For all the samples, the control line should be visible after 15 minutes. If the control line is not visible, then the test should be considered as invalid.
- For positive samples (Red/Pink line-faint), the test line should be visible along with the control line.
- ❖ In case of negative results at 15 minutes, keep the cassette till 30 minutes for final reading.
- ❖ For symptomatic people who are negative by rapid antigen testing, nasal swab/throat swab should be collected in VTM for real-time PCR testing at the nearby lab. The VTM should be sent under cold conditions to an ICMR approved testing laboratory.





 $$\operatorname{Sd}/\text{-}$$ (Sampath Kumar, IAS) Commissioner & Secretary to the Government of Meghalaya Health & Family Welfare Department.

Copy to:

- 1. The Secretary to the Governor of Meghalaya for kindl information of Governor.
- 2. PS to the Chief Minister, Meghalaya for kind information of Chief Minister.
- **3.** PS to the Deputy Chief Minister, Meghalaya for kind information of Deputy Chief Minister.
- **4.** PS to the Minister, Health & Family Welfare Department, Meghalaya for kind information of Minister.
- **5.** PS to all Ministers, for kind information of Hon'ble Ministers.
- **6.** PS to Chief Secretary to the Government of Meghalaya for kind information of Chief Secretary.
- **7.** The Additional Chief Secretary/Principal Secretaries/Commissioner & Secretaries/Secretaries of all Departments, Government of Meghalaya.
- 8. Mission Director, National Health Mission, Meghalaya, Shillong.
- 9. Director of Health Services (MI)/(MCH&FW)/(Research), Meghalaya, Shillong.
- **10.** The Director of Information & Public Relations, Meghalaya, Shillong for wide circulation in the print and electronic media of the State.
- **11.** The Director General of Police, Meghalaya.
- 12. The Deputy Commissioner,
 - East Khasi Hills, **Shillong** /West Khasi Hills, **Nongstoin**/ South-West Khasi Hills, **Mawkyrwat**/ East Jaintia Hills, **Khliehriat**/ West Jaintia Hills, **Jowai**/ Ri-Bhoi District, **Nongpoh**/ West Garo Hills, **Tura**/ South-West Garo Hills, **Ampati**/ East Garo Hills, **Williamnagar**/ South Garo Hills, **Baghmara** /North Garo Hills, **Resubelpara**.
- 13. Joint Dirctor of Health Services (MCH&FW) I/c IDSP, Meghalaya, Shillong.
- 14. District Medical & Health Officer
 - East Khasi Hills, **Shillong** /West Khasi Hills, **Nongstoin**/ South-West Khasi Hills, **Mawkyrwat**/ East Jaintia Hills, **Khliehriat**/ West Jaintia Hills, **Jowai**/ Ri-Bhoi District, **Nongpoh**/ West Garo Hills, **Tura**/ South-West Garo Hills, **Ampati**/ East Garo Hills, **Williamnagar**/ South Garo Hills, **Baghmara** /North Garo Hills, **Resubelpara**
- 15. All Administrative Departments/Heads of Departments

By Orders, etc.,

Joint Secretary to the Government of Meghalaya, Health & Family Welfare Department.
